

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT AND POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:7141  
ANSWERED ON:14.05.2002  
FUNDS TO MUNICIPALITIES/TOWN PANCHAYATS  
E. PONNUSWAMY

**Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:**

- (a): whether there is any plan to provide funds for Municipalities/Town Panchayats for providing underground drainage as there are many Municipalities in various States, particularly in Tamil Nadu lacking this facility;
- (b): if so, the actual quantum of amount likely to be provided for these works during 2002-2003, State-wise; and
- (c): if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT & POVERTY ALLEVIATION ( SHRI BAN DATTATREYA )

(a)to(c): Water Supply and Sanitation is a State subject.As such, the responsibility to plan, design, implement, operate and maintain urban water supply/sanitation schemes devolves on the State Governments/Urban Local Bodies.As of now, there is no specific Centrally Sponsored Programme being implemented by this Ministry for providing underground drainage facilities in Municipalities/Town Panchayats. However, under the Centrally Sponsored Scheme of Integrated Development of Small & Medium Towns, the towns proposed to be covered by the State may take up Drainage Scheme as one of the components of the Project.